Name of the Corporate Debtor3t/s EASTERN SILK INDUSTRIES LIMITED; Date of Commencement of CIRP: 10.06.2022; List of Creditors as on: 07.03.2023 Annexure-3 Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

| | Summary of List of Secured Financial Creditive (subtre Value function) and the Creditive of Creditive (subtre Value function) and the Creditive (subtre Valu | | | | | | | | | | | | | | | | |
|------------|--|------------------|-----------------|---|-----------------------------------|-----------------------------------|------------------------------|--------------|-----------------------------|--|---------------------------------|---|---|--|-----------|-------------------------------------|--|
| Sr. No. | Name of Creditor | Nature of Claim | | etails of Claim received Amount Claimed | | | Whether related party? | Voting Share | Claim under Verification | Amount of Contingent Claim (Rs.) | Details of Security Interest | Details of t guarantee, if any held in relation | mutual credit debts etc m | , mutual credit, ay debts etc may | | Reason for Claim not admitted | Remarks, if any |
| | | | Date of Receipt | Amount Claimed | Date of admission/updati on | Amount of claim admitted (Rs.) | | | (Rs.) | | | to claim | be set off against the claim, if any (Rs.) | be set off against the claim, if any | | | |
| 1 | Edelweiss Asset Reconstruction Company Limited (acting in capacity as trustee of EARC Trust SC-47) | Secured Creditor | 21.06.2022 | 77,33,85,188 | | 77,33,85,188 | No | 8.50 | c | 0 | | | | 0 0 | | | - |
| 2 | Edelweiss Asset Reconstruction Company Limited (acting in capacity as trustee of EARC Trust SC-214) | Secured Creditor | 24.06.2022 | 1,00,78,13,356 | | 1,00,78,13,356 | No | 11.08 | c | 0 | | | | 0 0 | - | | - |
| 3 | Edelweiss Asset Reconstruction Company Limited (acting in capacity as trustee of EARC Trust SC-48) | Secured Creditor | 21.06.2022 | 90,15,68,387 | | 90,15,68,387 | No | 9.91 | c | 0 | | | | 0 0 | - | - | |
| 4 | Omkara Assets Reconstruction Private Limited | Secured Creditor | | 2,18,05,21,071 | | 2,18,05,21,071 | No | 23.97 | 0 | | | | | | | | |
| 5 | Export Import Bank of India | Secured Creditor | 24.06.2022 | 91,29,32,226 | | 90,66,90,493 | No | 9.97 | G | | | | | | 62,41,733 | | As per Total Dues Report as on 10-06-2022 as provided to us: Account No.: HOEDUINNEODOS327, Scheme Type: CLA PENAL INTERES OUTSTANDING. — Ss. 54.84,659 7 — PEN OUT AS ON 05-APR-15 Account No.: HOEDUINNEODOS384, Scheme Type: CLA PENAL INTERES OUTSTANDING. — MS. 75.727.31 22 ——PEN OUT AS ON 05-APR-15 Called for documents in support of the same. |
| 6 | Kalpatru Fincap Ltd | Secured Creditor | 23.06.2022 | 52,79,24,141 | | 52,71,43,999 | No | 5.80 | C | | | | | | 7,80,142 | | Amount of Rs 4,40,00,000/- paid in terms of OTS is adjusted date wise as and when amounts were received, which has caused a difference of Rs 7,80,142 in the claim. Calculation sheet sent to creditor for reference |
| 7 | Asrec (India) Limited | Secured Creditor | 11.07.2022 | 2,64,19,76,908 | | 2,64,19,76,908 | No | 29.05 | C | | | | | | | | Calculated interest $@13\%$ p.a. and stated it to be in accordance with the assignment agreement dated $30/03/2017$. However it is seen from page 21 of the assignment agreement that the rate of interest is 11% for the facility extended by the Bank. clarified along with further documents. |
| | | | | | | | | | | | | | | | | - | |
| | | | _ | | | | _ | _ | _ | - | _ | | + | + | | | |
| 7 | Total (A) | | | 8,94,61,21,277 | | 8,93,90,99,402 | | 98.27 | 0 | 0 | | | | 0 0 | 70,21,875 | | |